

sensitizing the industry to the concept of value addition by inducting trained professionals to manage the industry. This has resulted in an increased demand for trained professionals in various sectors servicing the industry.

The Government has continuously been monitoring the implementation of various schemes and requisite modifications are incorporated whenever required. TUFs and SITP have been continued in the 11th Five Year Plan.

Highway projects earmarked for Jharkhand

*177. SHRI S. S. AHLUWALIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the year-wise details of highway projects earmarked for implementation *vis-a-vis* actual implementation in the State of Jharkhand from 2003-04 till 2008-09;

(b) whether Government is seized of deterioration in existing highway networks in Jharkhand which is aggravated due to movement of heavy transport vehicles engaged in transportation of iron ore and other minerals in bulk;

(c) if so, the details thereof;

(d) the details of special attention, if any, given to address this phenomenon of the road-uses and condition in Jharkhand; and

(e) if not, the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH): (a) to (e) The details of National highway projects by Government of India in Jharkhand during the period from 2003-04 till 2008-09 with details of status of implementation are given in the Statement (*See below*). The Government is seized of the deterioration in condition of existing National Highway (NH) network in Jharkhand due to movement of heavy transport vehicles and has taken necessary steps to improve the condition of NH network.

Statement

Highway Projects Earmarked for Jharkhand

A. Implementation Status of National Highways Development projects (NHDP) in Jharkhand:

S.No.	NHDP Component	Total length (Km)	Completed 4-Lane (Km.)	Under Implementation		Balance for award of civil works
				Total length in (km.)	No. of package	
1	2	3	4	5	6	7
1	NHDP Phase-I (Golden Quadrilateral): 4-laning of Barachatti - Gorhar - Barwadda - Barakar Section from km. 240.00 to 442.00 of NH-2	192	188	4	1	-

1	2	3	4	5	6	7
2	NHDP Phase III 4-laning of Barhi- Hazaribagh-Ranchi- Rargaon-Mahulua section of NH-3					
i	Hazaribagh-Ranchi Section	75	-	-	-	75 (Award awaiting approval by the CCEA)
ii	Ranchi-Rargaon- Mahulia Section	150	-	-	-	150 (PPPAC approval awaited. Request for Proposal (RFP) to be invited after PPPAC approval is obtained.
iii	Barhi-Hazaribagh Section	40	-	-	-	40 (Updating/prepara tion of fresh Detailed Project Report (DPR) is in progress)
3	NHDP Phase V 6-laning of Barachatti - Gorhar-Barwadda-Barakasr Section from km 240.00 to 442.00 of NH-2	192	-	-	-	192 (Preparation of feasibility study for six laning is in progress)
4	NHDP Phase- VI	The alignment study of Kolkata-Dhanbad Expressway (length 277 km.) is under progress.				
5	NHDP Phase VII	The feasibility study of two stand alone projects of Ring road at Dhanbad and Grade Separated Intersection at Ranchi on NH-75 is in progress.				
TOTAL		649	188	4	1	457

B. Implementation status of projects on National Highways entrusted with Road Construction Department, Jharkhand

Total length of National Highways in Jharkhand is 1844 km. Out of this 1652 km. length is entrusted with State RCD, Jharkhand and balance is with NHAI. Details of various improvement works sanctioned during 2003-04 to 2008-09 on National Highways entrusted with Road Construction Department, Jharkhand and their present status is as under:

Year	Total works sanctioned		Works completed		Works in progress		Works under Tender/Award Stage	
	Nos.	Amount (Rs. in Lakh)	Nos.	Amount (Rs. in Lakh)	Nos.	Amount (Rs. in Lakh)	Nos.	Amount (Rs. in Lakh)
2003-04	9	1956.02	9	1946.02	-	-	-	-
2004-05	16	5661.38	16	5661.38	-	-	-	-
2005-06	11	2019.98	11	2019.98	-	-	-	-
2006-07	32	9114.11	22	5160.92	10	3953.19	-	-
2007-08	51	18710.52	22	5336.67	22	9403.98	7	3970.47
2008-09	31	18077.15	-	-	10	1979.48	21	16097.67

Anti-dumping duty on alloy from China

*178. DR. JANARDHAN WAGHMARE:

SHRI MAHENDRA MOHAN:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has been actively considering to impose antidumping and safeguard duties on the import of alloy from China;

(b) if so, the details thereof;

(c) whether there is a surge in cheap imports of alloy from China which is affecting directly the domestic companies; and

(d) if so, the corrective steps Government proposes to take in this regard?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) to (d) Based on an application filed by the domestic industry, following an alleged surge in imports, the DG Safeguards, Department of Revenue, has taken up investigation whether to impose a safeguard duty on aluminium alloy as well as non-alloy, falling under Customs Tariff Heading 7601. As this is a safeguard investigation, it applies to all countries, including China. The notice for initiation was issued on 22nd May, 2009 and the recommendation to impose a provisional safeguard duty was made on 28th May, 2009 through the preliminary findings dated 28th May, 2009.

On the basis of an application filed by the domestic industry, Directorate General of Anti-Dumping & Allied Duties (DGAD) initiated anti-dumping investigation concerning imports of "Cold Rolled Flat Products of Stainless Steel originating in or exported from China PR, Japan, Korea, European Union, South Africa, Taiwan, Thailand and USA" on 25th November, 2008. Preliminary findings recommending provisional anti-dumping duties were issued on 27 March, 2009 and provisional anti-dumping duties was levied by Department of Revenue on 22nd April, 2009.